

foodgrains including freight imported on Government account in 1957 upto 31st October is about Rs. 143 crores.

काठ के निर सिमलों का बिबर

१२४३. **जीवन सिनीवाला** : क्या स्वास्थ्य मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या सरकार को यह नीति है कि दिल्ली राज्य मकान बनाने के लिये गैर-सरकारी बस्तियां बसाने वालों को भूमि को विकसित करने और प्लाटों को बेचने के लिये प्रोत्साहित किया जाये ;

(ख) इस नीति को कार्यान्वित करने के लिये क्या कदम उठाये गये हैं; और

(ग) इन गैर-सरकारी बस्तियां बसाने वालों ने विभाजन के पश्चात् कितनी और कौन कौन सी बस्तियां बसाई हैं और प्रत्येक बस्ती का स्वामी कौन है ?

स्वास्थ्य मंत्री (श्री करचरकर) : (क) नीति विषयक ऐसा कोई निर्णय नहीं किया गया है ।

(ख) यह प्रश्न नहीं उठता ।

(ग) सरकार को कोई जानकारी नहीं है ।

Transport Problem in Himachal Pradesh

1234. **Shri Y. S. Parmar**: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware that the bumper Kachhi fasal potato crop in Tehsil Prebhad, District Sirmur, Himachal Pradesh, could not be brought to the markets from Saraban and nearabout places on the Simla road because of lack of transport facilities;

(b) whether it is a fact that the Transport Department would not supply trucks unless the growers agreed

to pay empty haulage from Nahan to Saraban; and

(c) whether it is a fact that no private or public operator can ply any truck for hire on that road i.e. Simla route?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) No complaint regarding lack of transport facilities for the purpose mentioned by the Hon'ble Member has been received.

(b) No.

(c) Yes.

Theft of Telegraph Wires

1255. **Shri Raghunath Singh**: Will the Minister of Transport and Communications be pleased to state how many cases of telegraph and telephone wire cutting and theft were reported or detected during last three months?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): No. of copper wire theft cases reported or detected during the past three months (viz., August to October, 1957):—1153.

Semaria Ghat Accident

1256. **Shri Bibhuti Mishra**: Will the Minister of Railways be pleased to state:

(a) how many suits and for what amount in respect of Semaria Ghat accident on the 7th September, 1955 are pending before the courts and what is the extent of claim;

(b) whether any amount was recovered by sale of salvaged sugar;

(c) if so, whether it was given to the consignors;

(d) if not, why not;

(e) the amount which the Railway has spent over the suits in that connection and how much more they expect to spend over the litigations; and

(f) whether any terms of compromise were offered to the parties?